

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 18.08.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents None present.

O R D E R

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents on I.A. No.01 of 2023, which is an application filed by the Applicant under Section 5 of the Limitation Act, 1963 seeking condonation of 168 days' delay in filing the instant Appeal.

Let requisites be filed within a week.

List on 27-09-2023.

Judge
18.08.2023